

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UN-STARRED QUESTION NO. 3742
ANSWERED ON: 05.04.2023

FUNCTIONING AND SUCCESS OF PANCHAYATI RAJ INSTITUTIONS

3742 SHRI DEEPENDER SINGH HOODA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) funds allocated and utilized for various development works in each of the last five years, State-wise and UT-wise;
- (b) the details thereof along with the outcome of such analysis in the State of Haryana;
- (c) the major constraints in effective functioning of Panchayats along with the steps taken to address the same and actively involve Panchayats in the planning process to be undertaken in their jurisdiction; and
- (d) whether Government has devised any parameter to analyse the functioning and success of Panchayati Raj Institutions?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATIRAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The state-wise funds allocated and utilised under (i) Central Finance Commission (CFC) for various developmental works in the Panchayats and rural local bodies, (ii) funds released under the Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) for capacity building of the elected representatives of the Panchayati Raj Institutions (PRIs) and their functionaries, and (iii) under the scheme Incentivization of Panchayats (IoP) under which awards including financial incentives are given to the best performing Panchayats in recognition of their good work for improving delivery of services and public goods during the last five years including in the state of Haryana are given at **Annexure I**, **Annexure II** and **Annexure III** respectively.

Under Finance Commission Grants, funds are utilised for improving basic services including supply of drinking water, rain water harvesting, water recycling, sanitation & maintenance of ODF status including management and treatment of household waste, human excreta and faecal sludge management etc.

Under RGSA Scheme, 1,76,46,227 ERs and other stakeholders of Panchayats across the country including 47,572 ERs and other stakeholders of Panchayats from Haryana received various and multiple trainings during the last five years.

(c) Varied degree of devolution of power in terms of funds, functions and functionaries to Panchayati Raj Institutions (PRIs) in various States, timely non-availability or non-release of State's share for implementation of the scheme of RGSA for capacity building of the PRIs, lack of coordination between departmental functionaries and PRIs at GP level are some of the major constraints and short comings coming in the way of effective functioning of Panchayats. Senior officers of the Ministry undertake periodical review/ physical checks on the functioning of the PRIs from time to time. Moreover, various studies, particularly the status of devolution of power to the Panchayats are conducted by the Ministry to assess the status of devolution of power to the Panchayats by the States and the reports of which are shared with the States and other stakeholders to improve the functioning of the PRIs.

(d) The Ministry of Panchayati Raj conducts studies to analyse the extent of devolution of power in terms of funds, functions and functionaries to the PRIs for ranking of the States in terms of power devolved to the Panchayats for monitoring of the functioning of the PRIs.

Annexure-I

Annexure referred to in reply to Part (a) & (b) of the Rajya Sabha Unstarred Question No. 3742 answered on 05.04.2023 regarding Functioning and Success of Panchayati Raj Institutions.

Funds allocated and released under Central Finance Commission to States for Rural Local Bodies during 2018-19 to 2022-23

(Rs. in crore)

Sl. No.	States	Under Fourteenth Finance Commission				Under Fifteenth Finance Commission					
		2018-19		2019-20		2020-21		2021-22		2022-23	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1947.32	1729.23	2622.13	2336.56	2625.00	2625.00	1939.00	1917.85	2010.00	0.00
2	Arunachal Pradesh	184.49	163.83	248.44	221.38	231.00	231.00	170.00	85.00	177.00	0.00
3	Assam	1218.82	1082.32	1641.19	1462.45	1604.00	1604.00	1186.00	1186.00	1228.00	1228.00
4	Bihar	4729.38	4199.71	6368.25	5674.70	5018.00	5018.00	3709.00	3709.00	3842.00	3842.00
5	Chhattisgarh	1180.02	1047.86	1588.94	1415.89	1454.00	1454.00	1075.00	1075.00	1114.00	1114.00
6	Goa	30.10	26.73	40.53	36.12	75.00	75.00	55.00	55.00	57.00	0.00
7	Gujarat	1942.96	1725.36	2616.26	2331.33	3195.00	3195.00	2362.00	2362.00	2446.00	2446.00
8	Haryana	873.86	775.99	1176.68	1048.53	1264.00	1264.00	935.00	935.00	968.00	193.46
9	Himachal Pradesh	407.24	361.63	548.36	488.64	429.00	429.00	317.00	317.00	329.00	329.00
10	Jammu & Kashmir*	779.40	544.83	1049.49	0.00	N.A	N.A	N.A	N.A	N.A	N.A
11	Jharkhand	1360.62	1208.24	1832.12	1632.59	1689.00	1689.00	1249.00	1249.00	1293.00	646.50
12	Karnataka	2090.10	1841.54	2814.39	2504.13	3217.00	3217.00	2377.00	2375.50	2463.00	2093.55
13	Kerala	904.03	802.78	1217.30	1084.73	1628.00	1628.00	1203.00	1203.00	1246.00	1246.00

14	Madhya Pradesh	3050.41	2708.78	4107.48	3660.14	3984.00	3984.00	2944.00	2944.00	3050.00	915.00
15	Maharashtra	3383.28	3004.37	4555.70	4059.55	5827.00	5827.00	4307.00	4107.82	4461.00	3626.14
16	Manipur	46.36	41.17	62.43	55.63	177.00	177.00	131.00	65.50	135.00	0.00
17	Meghalaya [#]	N.A	N.A	N.A	N.A	182.00	182.00	135.00	40.50	140.00	0.00
18	Mizoram [#]	N.A	N.A	N.A	N.A	93.00	93.00	69.00	34.50	71.00	0.00
19	Nagaland [#]	N.A	N.A	N.A	N.A	125.00	125.00	92.00	92.00	96.00	0.00
20	Odisha	1991.48	1768.44	2681.59	2389.54	2258.00	2258.00	1669.00	1669.00	1728.00	1728.00
21	Punjab	920.58	817.48	1239.58	1104.58	1388.00	1388.00	1026.00	1026.00	1062.00	743.40
22	Rajasthan	3067.80	2724.22	4130.90	3681.01	3862.00	3862.00	2854.00	2854.00	2957.00	2955.34
23	Sikkim	33.41	29.67	44.99	40.09	42.00	42.00	31.00	31.00	33.00	33.00
24	Tamil Nadu	1975.07	1753.87	2659.50	1821.11	3607.00	3607.00	2666.00	2666.00	2761.00	2761.00
25	Telangana	1209.53	1071.59	1628.68	1451.30	1847.00	1847.00	1365.00	1365.00	1415.00	1415.00
26	Tripura	75.53	67.07	101.71	90.63	191.00	191.00	141.00	141.00	147.00	147.00
27	Uttar Pradesh	8050.34	7148.74	10840.04	9659.47	9752.00	9752.00	7208.00	7208.00	7466.00	5972.80
28	Uttarakhand	423.64	376.19	570.44	508.31	574.00	574.00	425.00	418.70	440.00	307.44
29	West Bengal	3193.39	2740.69	4300.01	3703.25	4412.00	4412.00	3261.00	3217.02	3378.00	3292.85
	Total	45069.16	39762.33	60687.13	52461.66	60750.00	60750.00	44901.00	44349.39	46513.00	37035.48

* Jammu & Kashmir became Union Territory from the year 2019-20

Funds under Fourteenth Finance Commission not recommended to Non-Part IX States

Annexure II

Annexure referred to in reply to Part (a) & (b) of the Rajya Sabha Unstarred Question No. 3742 answered on 05.04.2023 regarding Functioning and Success of Panchayati Raj Institutions.

State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2022-23.

(Rs. in crore)

Sl. No	State/ UT	2018-19	2019-20	2020-21	2021-22	2022-23	Unspent balance as on 18 March 2023
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.79*
2	Andhra Pradesh	67.69	0.00	22.34	38.54	0.00	61.74
3	Arunachal Pradesh	33.19	39.59	0.00	30.07	108.69	17.82
4	Assam	39.21	23.22	26.12	44.04	44.34	7.85
5	Bihar	4.25	0.00	0.00	63.77	33.37	35.22
6	Chhattisgarh	7.24	0.00	4.04	7.93	0.00	16.98
7	Dadra & Nagar Haveli	0.00	0.00	0.00		1.14	
	Daman & Diu	0.00	0.00		0.00		2.87**
8	Goa	0.00	0.00	0.00	0.59	0.00	0.006
9	Gujarat	0.00	0.00	0.00	0.00	0.00	25.84
10	Haryana	6.99	0.00	9.89	0.00	0.00	15.81
11	Himachal Pradesh	17.26	10.00	22.10	32.42	60.65	65.55
12	Jammu & Kashmir	25.06	6.19	25.00	40.00	40.00	47.80
13	Jharkhand	4.49	0.00	2.34	7.74	0.00	14.10
14	Karnataka	0.00	0.00	0.44	29.15	36.00	60.24
15	Kerala	7.68	0.00	8.13	12.00	30.40	42.73
16	Ladakh	-	-	2.15	1.08	0.00	0.66
17	Lakshadweep	0.00	0	0.00	0.00	0.00	-
18	Madhya Pradesh	62.79	85.48	71.42	47.11	14.00	52.91
19	Maharashtra	11.54	8.44	66.76	73.34	37.84	27.65
20	Manipur	9.25	4.54	3.41	2.98	8.63	0.82
21	Meghalaya	4.44	2.63	3.97	0.00	0.00	1.38
22	Mizoram	9.85	0.50	21.19	5.56	14.27	1.60
23	Nagaland	7.89	3.94	3.72	4.58	0.00	0.19
24	Odisha	0.00	0.00	2.94	1.33	11.40	11.62
25	Puducherry	0.00	0.00	0.00	0.00	0.00	-
26	Punjab	29.68	0.00	13.45	10.78	34.25	43.36
27	Rajasthan	25.57	0.00	12.98	17.27	0.00	50.77
28	Sikkim	5.08	5.10	4.75	1.19	6.01	5.68
29	Tamil Nadu	57.60	5.30	56.88	39.89	25.42	45.23
30	Telangana	0.00	0.00	12.00	0.00	0.00	23.81
31	Tripura	2.77	0.00	2.53	4.67	9.80	1.40
32	Uttar Pradesh	57.14	169.92	32.54	83.08	85.05	141.63
33	Uttarakhand	33.05	23.79	26.75	0.00	42.48	10.85
34	West Bengal	54.94	44.10	33.52	15.14	4.28	15.29
	Total	584.65	432.74	491.34	614.25	648.02	

* A&N Island: as on 31st Jan. 2023 (as per UC) and

** D& N Haveli: as on 31st March, 2022.

Annexure- III

Annexure referred to in reply to Part (a) & (b) of the Rajya Sabha Unstarred Question No. 3742 answered on 05.04.2023 regarding Functioning and Success of Panchayati Raj Institutions.

State/UT wise Award Money Releases under Incentivisation of Panchayats from 2018-19 to 2022-23

(Rs. in Crore)

Sl. No.	States/ UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1.	Andaman & Nicobar Islands	0	0.05	0.18	0	0.36
2.	Andhra Pradesh	2.34	2.2	2.47	2.95	2.59
3.	Arunachal Pradesh	0.5	0.5	0.15	0.85	0.85
4.	Assam	1.3	0.97	1.59	1.62	1.59
5.	Bihar	0.43	0.25	2.76	2.27	2.3
6.	Chhattisgarh	1.29	1.55	1.54	1.6	1.69
7.	Dadra & Nagar Haveli	0	0	0.7	0.35	0.25
8.	Daman & Diu	0	0	0.35	0.32	
9.	Goa	0	0	0	0	0
10.	Gujarat	1.52	0.05	3.62	1.88	1.87
11.	Haryana	1.58	0.05	2.86	1.48	0.58
12.	Himachal Pradesh	1.36	1.33	1.54	1.41	1.44
13.	Jammu & Kashmir	0.08	0.05	0.6	0.36	1.4
14.	Jharkhand	1.07	1.36	1.52	1.59	1.59
15.	Karnataka	1.55	1.63	0.1	1.87	2.67
16.	Kerala	1.55	0.25	1.75	2.1	2.65
17.	Ladakh	0	0	0	0	0.43
18.	Lakshadweep	0	0	0.05	0.3	0
19.	Madhya Pradesh	2.53	2.35	0.05	5.13	2.72
20.	Maharashtra	2.46	0	2.31	4.6	2.71
21.	Manipur	0.7	0.78	0.25	1.76	0.94
22.	Meghalaya	0	0.05	0	0.05	0.05
23.	Mizoram	0	0	0	0.25	0.3
24.	Nagaland	0	0	0.26	0.36	0
25.	Odisha	4.19	0	2.97	1.87	2.89
26.	Punjab	1.64	1.62	1.64	1.74	1.68
27.	Rajasthan	1.54	1.34	1.83	1.72	1.88
28.	Sikkim	0.85	0.81	0.86	0.86	0.86
29.	Tamil Nadu	1.86	0.05	3.56	1.87	1.8
30.	Telangana	1.42	0.05	2.91	1.68	2.46
31.	Tripura	0.93	1.06	1.36	1.43	1.4
32.	Uttarakhand	1.33	0.05	2.96	1.49	1.51
33.	Uttar Pradesh	4.65	4.7	4.79	4.78	3.83
34.	West Bengal	1.75	1.6	1.65	1.95	2.75
Total		40.42	24.7	49.18	52.49	50.04
